

Annexure-8

Name of the corporate debtor: M/s Sudalagunta Sugars Limited; Date of commencement of CIRP: 20-09-2024 but an order made and received on 25/09/2024: List of creditors as on: 11-10-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Southern Power Distribution Company of A.P. Limited	08/10/2024	52,77,85,210	52,77,85,210	Unsecured	NA	NA	No	NA	NA	NA	NA	NA	Claim amount is Provisionally admitted in the absence of books of accounts of the corporate debtor
2	Beta Edibles Processing Private Limited	11-10-2024	8,45,34,570	8,45,34,570	Unsecured	NA	NA	No	NA	NA	NA	NA	NA	Claim amount is provisionally admitted in the absence of books of accounts of the corporate debtor and the balance claim amount is under verification.